

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF AXIOM ESTATES ADVISORY
SERVICES PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	AXIOM ESTATES ADVISORY SERVICES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	29/05/2007
3.	Authority under which corporate debtor is incorporated / registered	RoC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400WB2007PTC1 16181
5.	Address of the registered office and principal office (if any) of corporate debtor	PTI Building, 7th Floor DP-9 Kolkata Kolkata WB 700091
6.	Date of closure of Insolvency Resolution Process	28/01/2021
7.	Liquidation commencement date of corporate debtor	28/01/2021
8.	Name and registration number of the insolvency professional acting as liquidator	IBBI/IPA-001/IP- P00949/2017-18/11569
9.	Address and e-mail of the liquidator, as registered with the Board	Swastik Apartment, 334/157, Jessore Road, F No-3H, Kolkata- 700089 nka_sa@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Lake View Apartment P-887, Block-A, Laketown , Kolkata- 700089 AXIOM.LQ..2021@G MAIL.COM
11.	Last date for submission of claims	27/02/2021

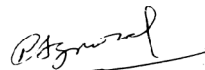
Notice is hereby given that the National Company Law Tribunal , Kolkata has ordered the commencement of liquidation of the AXIOM ESTATES ADVISORY SERVICES PRIVATE LIMITED on **28.01.2021**

The stakeholders of AXIOM ESTATES ADVISORY SERVICES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 27.02.2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Liquidator



Name and signature :Niraj Kumar Agrawal

(IBBI/IPA-001/IP-P00949/2017-18/11569)

Date and place: 04.02.2021:Kolkata